

दिया जाता है। लूनकरणसार बीकानेर लिफ्ट सिंचाई स्कीम के 1972-73 के अन्त तक पूर्ण होने की सम्भवना है।

(ग) इस स्कीम से लूनकरणसार तहसिल के 35 ग्राम तथा बीकानेर तहसील के 41 ग्राम लाभान्वित होंगे।

गंगानगर संसदीय निर्वाचन क्षेत्र में
फर्मों को माल डिब्बों के आबंटन
में कथित भेदभाव

2131. श्री पन्ना लाल वारूपाल : क्या
रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के गंगानगर संसदीय निर्वाचन क्षेत्र में किसी फर्म को गत मार्च में श्रीखपुर, केसरी सिंहपुर, कलयामार्कीट और रामगिहपुरट मार्कीट में 20 माल डिब्बों के हिसाब से 80 माल डिब्बे अलाट किये गये थे जबकि अन्य व्यापारियों को जिन्होंने इस प्रकार की प्रार्थनाएं की थीं, एक भी माल डिब्बा अलाट नहीं किया गया था ; और

(ख) यदि हाँ, तो इसके क्या कारण हैं ? रेल मन्त्री (श्री हनुमत्तैया) : (क) जी नहीं। मार्च, 1971 के अन्त में बीकानेर एण्डल में रामसिंहपुर और श्री विजय नगर स्टेशनों से एक फर्म को सरसों से लदे केवल 6 माल डिब्बों के संचलन के लिए तदर्थ सहायता दी गयी थी क्योंकि फर्म ने उत्तर रेल प्रशासन को लिखा था कि तेल की मिल को बन्द होने से बचाने के लिए उसे संकटकालीन माल डिब्बों का आबंटन किया जाये। अप्रैल, 1971 में इस अत्र के स्टेशनों से चार अन्य

फर्मों को भी सरसों की ढुलाई के लिए इसी तरह की तदर्थ सहायता दी गयी थी।

(ख) जब कभी भी किसी विशेष मार्ग के रास्ते माल की बुकिंग पर प्रतिबन्ध लगा रहता है या माल की बुकिंग को लम्बे अरसे तक नियमित करना पड़ता है, तब उद्योगों को बन्द होने से बचाने के लिए उचित मामलों में फर्मों को कुछ माल डिब्बों के संचलन के लिए तदर्थ सहायता दी जाती है।

Commission of theft in station
on North Lakhimpur Railway
Station

2132. SHRI MUHAMMAD SAERIFF :
SHRI B. K. DASCHOWDHURY :

Will the Minister of RAILWAYS be
pleased to state :

(a) whether any enquiry was held into the theft from the office of the Station Master, North Lakhimpur Railway Station on the night of 13th May, 1971; and

(b) if so, the action taken by the Government in the matter ?

THE MINISTER OF RAILWAYS
(SHRI HANUMANTHAIYA) : (a) Yes.

(b) The Government Railway Police, North Lakhimpur have registered a case and arrested the Station Master and Assistant Station Master, North Lakhimpur. Departmental action against other delinquent staff is also in progress.

Deployment of additional staff in
Foreign Traffic Accounts Office
Western Railway Delhi

2133. SHRI MOHAMMAD ISMAIL :
SHRIMATI BIBHA GHOSH :

Will the Minister of RAILWAYS be
pleased to state :

(a) the justification submitted by the Western Railway, for the develop-

ment of additional staff in the Foreign Traffic Accounts Office, Western Railway, Delhi for the increased quantum of work;

(b) the items of work for which staff has been sanctioned; and

(c) the items of work for which staff has not been sanctioned and reasons therefor?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (c). The Western Railway Administration asked for Railway Board's approval to the creation of 33 clerical posts for the Foreign Traffic Accounts Office, Delhi and the deployment of surplus staff against the posts to be so created. Their justification covered two aspects—

- (i) increase in quantum of traffic and the resultant increase in the workload; and
- (ii) additional requirements for the processes connected with simplification and mechanisation of accounting procedures relating to Traffic Accounts.

Keeping in view the need for economy in administrative expenditure and after careful examination and taking in view the overall position, creation of 17 posts only was agreed to; these posts were to be utilised by the Railway Administration for such items of work as were considered necessary.

Re-instatement of Casual Employees of Railways Electrification

2134. SHRI CHANDRIKA PRASAD :
SHRI S. M. BANERJEE :

Will the Minister of RAILWAYS be pleased to state :

(a) whether a large number of casual employees of Railway Electrification who went to jail have not been taken back to duty inspite of the then Railway Minister's orders for re-instatement of all the casual employees;

(b) whether complaints have been received that the controlling officers of Railway Electrification are not re-instating casual employees according to their seniority;

(c) whether the addresses of these casual employees are available in the records of the different subordinate offices; and

(d) if so, the reason for reinstating junior staff ignoring the claim of seniors?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (d). At no stage was a decision taken to re-engage all discharged casual labourers irrespective of availability of work. Due to reduction in work, the Railway Electrification Organisation cannot hold on to as many casual labourers as were in position before the casual labourers went to jail. Those among the discharged casual labourers who were more suitable were taken back displacing outsiders. In some cases juniors presented themselves immediately when they were required for employment. Addresses of casual labourers were not available in some cases.

Reduction in expenditure of Railways

2135. SHRI NIHAR LASKAR :
SHRI S. M. KRISHNA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways are considering some proposals by which expenditure on Railways could be reduced;